

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2755  
ANSWERED ON:13.03.2013  
SETTING UP OF LAND AUTHORITY OF INDIA  
Mani Shri Jose K.

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) whether the Government proposes to raise over Rs.1,00,000 crores in six months to rein in fiscal deficit by monetising the unutilised land across the country held by the Central Public Works Department, Railways, Delhi Development Authority, Defence and other Public Sector Undertakings(PSUs) by setting up a Land Authority of India;

(b) if so, the details thereof;

(c) whether according to official estimates, close to 60 PSUs in the country which have been declared sick, hold together about 20,000 hectares of vacant land, with around 0.38 lakh hectares of land lying vacant with railways; and

(d) if so, the details of the proposed Land Authority of India's structure and functions?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a)to (d): No such proposal has been approved so far.